

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-452(ND)2017

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2020**

NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.

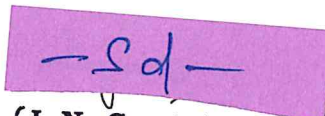
SECTION: 9 of IBC, 2016

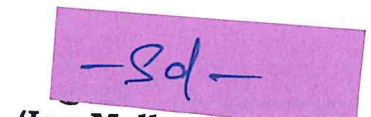
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Ms. Nazia Parveen, Mr. Pankaj Bhagat Advocates
Present for the Respondent: Mr. Ajay Kumar, Ms. A Bhardwaj & Mr.
Himanshu Singh, Mr. Abhinav Sharma & Ms.
Isha Bhalla, Advocates
Mr. Himanshu Satija, Advocate for R-3

ORDER

Reply to CA-1682/19 has been filed by the non-applicant/respondent no.-
9. The same is not before this Bench. To come up for further consideration on
26th February, 2020. Reply by the other respondents be also filed.


**(L.N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**